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Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Process and Product Development Centre (Technology Development Centre), Agra, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Process and Product Development Centre (Technology Development Centre), Agra, for the year 2010-2011.

(Placed in Library, See No. LT 5349/15/11)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Tool Design, Hyderabad, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Institute of Tool Design, Hyderabad, for the year 2010-2011.

(Placed in Library, See No. LT 5350/15/11)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indo German Tool Room, Ahmedabad, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indo German Tool Room, Ahmedabad, for the year 2010-2011.

(Placed in Library, See No. LT 5351/15/11)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room and Training Centre, Kolkata, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Tool Room and Training Centre, Kolkata, for the year 2010-2011.

(Placed in Library, See No. LT 5352/15/11)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Design of Electrical Measuring Instruments (Technology Development Centre), Mumbai, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute for Design of Electrical Measuring Instruments (Technology Development Centre), Mumbai, for the year 2010-2011.

(Placed in Library, See No. LT 5353/15/11)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Electronics Service and Training Centre (Technology Development Centre), Nainital, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Electronics Service and Training Centre (Technology Development Centre), Nainital, for the year 2010-2011.

(Placed in Library, See No. LT 5354/15/11)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Indo German Tool Room, Aurangabad, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indo German Tool Room, Aurangabad, for the year 2010-2011.

(Placed in Library, See No. LT 5355/15/11)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Indo Danish Tool Room , Jamshedpur, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indo Danish Tool Room, Jamshedpur, for the year 2010-2011.

(Placed in Library, See No. LT 5356/15/11)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room, Ludhiana, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Tool Room, Ludhiana, for the year 2010-2011.

(Placed in Library, See No. LT 5357/15/11)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Indo-German Tool Room, Indore, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indo-German Tool Room, Indore, for the year 2010-2011.

(Placed in Library, See No. LT 5358/15/11)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room and Training Centre, Bhubaneswar, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Tool Room and Training Centre, Bhubaneswar, for the year 2010-2011.

(Placed in Library, See No. LT 5359/15/11)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Hand Tools, Jalandhar, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Institute of Hand Tools, Jalandhar, for the year 2010-2011.

(Placed in Library, See No. LT 5360/15/11)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Tool Room and Training Centre, Guwahati, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Tool Room and Training Centre, Guwahati, for the year 2010-2011.

(Placed in Library, See No. LT 5361/15/11)

...(Interruptions)

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Statement regarding Review by the Government of the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 2010-2011.
- (ii) Annual Report of the Bharat Heavy Electricals Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5362/15/11)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (1) (i) Statement regarding Review by the Government of the working of the National Fertilizers Limited, New Delhi, for the year 2010-2011.
- (ii) Annual Report of the National Fertilizers Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5363/15/11)

- (2) (i) Statement regarding Review by the Government of the working of the Fertilisers and Chemicals Tranvancore Limited, Cochin, for the year 2010-2011.
- (ii) Annual Report of the Fertilisers and Chemicals Tranvancore Limited, Cochin, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5364/15/11)

- (3) (i) Statement regarding Review by the Government of the working of the Fertilizer Corporation of India Limited, New Delhi, for the year 2010-2011.
- (ii) Annual Report of the Fertilizer Corporation of India Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5365/15/11)

- (4) (i) Statement regarding Review by the Government of the working of the Rashtriya Chemicals and Fertilizers Limited, Mumbai, for the year 2010-2011.
- (ii) Annual Report of the Rashtriya Chemicals and Fertilizers Limited, Mumbai, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5366/15/11)

(5) (i) Statement regarding Review by the Government of the working of the FCI Aravali Gypsum and Minerals India Limited, Jodhpur, for the year 2010-2011.

(ii) Annual Report of the FCI Aravali Gypsum and Minerals India Limited, Jodhpur, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5367/15/11)

(6) (i) Statement regarding Review by the Government of the working of the Projects and Development India Limited, Noida, for the year 2010-2011.

(ii) Annual Report of the Projects and Development India Limited, Noida, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5368/15/11)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): On behalf of Shri K.H. Muniyappa, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Railtel Corporation of India Limited, New Delhi, for the year 2010-2011.

(ii) Annual Report of the Railtel Corporation of India Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5369/15/11)

(b) (i) Review by the Government of the working of the RITES Limited, New Delhi, for the year 2010-2011.

(ii) Annual Report of the RITES Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5370/15/11)

(c) (i) Review by the Government of the working of the Bharat Wagon and Engineering Company Limited, Patna, for the year 2009-2010.

(ii) Annual Report of the Bharat Wagon and Engineering Company Limited, Patna, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (c) of (1) above.

(Placed in Library, See No. LT 5371/15/11)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Railway Information Systems, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Railway Information Systems, New Delhi, for the year 2009-2010.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 5372/15/11)

(5) A copy each of the following Notifications (Hindi and English versions) under Section 199 of the Railway Act, 1989:-

(i) The Calcutta Metro Railway General (Amendment) Rules, 2011 published in the Notification No. G.S.R. 704(E) in Gazette of India dated the 21st September, 2011.

(ii) The Indian Railways (Open Lines) General (Amendment) Rules, 2011 published in the Notification No. G.S.R. 705(E) in Gazette of India dated the 21st September, 2011.

(Placed in Library, See No. LT 5373/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Balmer Lawrie and Company Limited, Kolkata, for the year 2010-2011.

(ii) Annual Report of the Balmer Lawrie and Company Limited, Kolkata, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5374/15/11)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Competition Commission of India, New Delhi, for the year 2010-2011, under sub-sections (2) & (3) of Section 53 of the Competition Act, 2002.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Competition Commission of India, New Delhi, for the year 2010-2011, together with Audit Report thereon.

(Placed in Library, See No. LT 5375/15/11)